

Government of India
Ministry of Development of North Eastern Region

LOK SABHA
UNSTARRED QUESTION NO. 399

To be answered on
Wednesday, November 27, 2024/Agrahayana 6, 1946 (Saka)

QUESTION
North East Infrastructure Development Scheme

399. Shri Biplab Kumar Deb:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether it is a fact that the Government is sanctioning many projects under the North East special Infrastructure Development Scheme (NESIDS) for the North-Eastern Region;
- (b) if so, the details thereof and the sanctioned projects with cost during the last three years, State and scheme-wise;
- (c) whether the Government has implemented a monitoring mechanism for NESIDS projects for timely completion and if so, the details thereof; and
- (d) the eligibility criteria for each State for sanctioning projects under NESIDS or the manner in which these projects are sanctioned?

ANSWER

The Minister of State of the Ministry of Development of North Eastern Region

[Dr. Sukanta Majumdar]

(a) and (b) The MDoNER has sanctioned 90 projects costing Rs 3417.68 crore under North East Special Infrastructure Development Scheme (NESIDS) during the last 03 financial years from 2021-22 to 2023-24 and the current financial year 2024-25. The state-wise and scheme wise details are at **Annexure-I**.

(c) The projects sanctioned under NESIDS are executed by the State Governments of North Eastern Region (NER) and the primary responsibility of monitoring of these projects lies with the concerned State Governments. The MDoNER also closely monitors the progress of the ongoing projects under NESIDS is at different levels.

The officials of Ministry of DoNER and NEC carry out inspection of the select projects on a regular basis. The Field Technical Support Units (FTSU) have been set up by the Ministry in all the 08 NE States, who regularly interact with project Implementing Agencies and maintain and update the database of projects on Gati Shakti Portal of MDoNER, and also carry out inspections of the ongoing projects.

In order to further strengthen the monitoring mechanism of the ongoing projects under the various schemes of MDoNER inter-alia including NESIDS, the SOP for engagement of the Project Quality Monitors/Third Party Technical Inspection (PQM/TPTI) Units has been issued in February 2024. The projects costing up to Rs 20 crore are being inspected by the PQMs and for bigger infrastructure projects, with project size more than Rs 20 crore, the government engineering colleges in NER have been empanelled as **Third Party Technical Inspection (TPTI)** agencies for monitoring of these projects..

(d) The NESIDS scheme of Ministry of DoNER has two components : NESIDS(Roads) and NESIDS Other Than Roads Infrastructure (OTRI). Under NESIDS (Roads), projects leading to the creation of physical assets in roads/bridges and auxiliary infrastructure only are considered for sanction. Under NESIDS (OTRI), projects leading to the creation of infrastructure for Primary and Secondary Health care, Primary and Secondary Education, water supply, solid waste management, Industrial development, Civil aviation, sports, telecom etc ,with project size between Rs 5 crore to Rs 50 crore, are considered for sanction.

All the North Eastern States are eligible for sanction of projects to the extent of their normative allocations as applicable under NESIDS.

Annexure-I

**Annexure as referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question
No.399 for answer on 27.11.2024**

(Rs. in crore)

Sl. No	State	NESIDS (Other Than Roads Infrastructure)		NESIDS (Roads) projects		Total under NESIDS	
		No.	Amount	No.	Amount	No.	Amount
1	Arunachal Pradesh	7	297.26	8	306.65	15	603.91
2	Assam	12	543.74	11	848.69	23	1392.43
3	Manipur	9	253.46	4	96.13	13	349.59
4	Meghalaya	2	101.42	2	102.87	4	204.29
5	Mizoram	13	172.13	1	33.19	14	205.32
6	Nagaland	3	63.37	4	130.35	7	193.72
7	Sikkim	3	29.93	2	127.83	5	157.76
8	Tripura	6	142.38	3	168.28	9	310.66
	Total:	55	1603.69	35	1813.99	90	3417.68